

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

GA/TA/MP, No. 303 /1993 (in OA No. 70/92)

Rohitashwari Kumar

Versus

UOD & ORS

Date of Order

Orders

This is an M.P. (in OA, No. 70/92) for early hearing of the OA which was in due course. It is in order.

50/57 19/5

REGISTRAR
Central Administrative Tribunal
Jaipur Bench, JAIPUR.

3/15

24/5/93.

13/5/93

Mr. S. D. Sharma, Counsel
for the applicant/petitioner.

Register & Put up in Court for
admission on 24/5/93

REGISTRAR
C.A.T., JAIPUR

24.5-93

S.D. Sharma, counsel for the applicant/petitioner.
S.D. Sharma, counsel for the respondents.

This is an MP for fixing the OA No. 70/92 as early as possible is the interest of justice. The aforesaid OA has been kept in due-course for hearing. The learned counsel for the respondents does not oppose this application.

The OA No. 70/92 may be listed for hearing on 05.06.93. The MP stands disposed of accordingly.

At 7 out to the rank court aside 3929 out 14-6-93

Received

Sharma

7/6/93

(O. P. Sharma)
Administrative Member

Gopal Krishna
Member (JUDG)